

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1984  
ANSWERED ON:22.11.2010  
IRREGULARITIES UNDER MGNREGS IN RAJASTHAN  
Das Gupta Shri Gurudas

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether audit conducted by the Rajasthan Government into the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in 30 Panchayats detected irregularities to the tune of Rs. 6.2 crore;
- (b) if so, the facts thereof;
- (c) whether the Government could establish through enquiry the corrupt officials;
- (d) if so, the steps taken against those found guilty;
- (e) whether the Government is actively considering to set up enquiries in other States too; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) to (f): Information is being collected from the State Government of Rajasthan.